

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No.264/MP/2022**

- Subject : Petition under Section 79 of the Electricity Act, 2003 for execution of Order dated 15.8.2020 passed in Petition No. 158/MP/2019; and initiation of proceedings/ appropriate action under Section 142 read with Section 149 of the Electricity Act, 2003 and Regulation 111 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 against the Respondents for non-compliance of the Order dated 15.8.2020 passed by the Commission in Petition No. 158/MP/2019.
- Petitioner : Adhunik Power and Natural Resources Limited (APNRL)
- Respondents : PTC India Limited (PTCIL) and Anr.
- Date of Hearing : **13.12.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Parties Present : Shri Deepak Khurana, Advocate, APNRL  
Shri Amit Griwan, APNRL  
Shri Ravi Kishore, Advocate, PTCIL  
Shri Prateek Regmi, Advocate, PTCIL  
Ms. Anusha Nagarajan, Advocate, TANGEDCO  
Shri Rahul Ranjan, Advocate, TANGEDCO

**Record of Proceedings**

At the outset, learned counsel for Respondent No.1, PTCIL, submitted that since the Appeal against the Commission's order dated 15.8.2020 in Petition No. 158/MP/2019 is listed for hearing before the APTEL on 16.12.2024 itself, the matter may be deferred for few days.

2. Learned counsel for the Petitioner submitted that the present Petition had been filed *inter alia* for the execution of the Commission's order dated 15.8.2020 in Petition No. 158/MP/2019 and presently, there is no stay on the said order. Learned counsel also added that if the Commission is, however, inclined to accept the request of PTCIL, the matter may be taken up for the hearing for direction to make the payment to the Petitioner, at the earliest.

3. Considering the submissions made by the learned counsel for the parties, the Commission deemed it appropriate to adjourn the matter.

4. The Petition will be listed for hearing on **6.1.2025**.

**By order of the Commission**  
**SD/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**

